ROSTER OF THE WORK FOR FRESH CASES, NOTIFIED UNDER THE ORDER OF HON'BLE THE CHIEF JUSTICE OF INDIA w.e.f. 01.07.2019.

HON'BLE THE CHIEF JUSTICE OF INDIA

SUB. CAT. CODE	DISCRIPTION OF THE SUBJECT CATEGORY
0301-0324 ALL	DIRECT TAXES MATTERS
0401-0436 ALL	INDIRECT TAXES MATTERS
0801-0817 ALL	LETTER PETITION & PIL MATTERS
0818	SOCIAL JUSTICE MATTERS
0901-0912 ALL	ELECTION MATTERS
1001-1010 ALL	COMPANY LAW, MRTP, TRAI, SEBI, IDRAI & RBI
1100-1101	ARBITRATION MATTERS
1300	HABEAS CORPUS MATTERS
1401-1439 ALL	CRIMINAL MATTERS
1701-1705 ALL	CONTEMPT OF COURT MATTERS
2401,2403-2407	APPOINTMENT ETC. OF CONSTITUTIONAL FUNCTIONARIES
2501-2504 ALL	STATUTORY APPOINTMENTS & APPOINTMENT OF OTHER LAW OFFICERS
3001	MATTERS PERTAINING TO JUDICIAL OFFICERS
3400	MINES, MINERALS & MINING LEASES
3700	MATTERS RELATING TO COMMISSIONS OF ENQUIRY

HON'BLE MR. JUSTICE S.A. BOBDE

SUB. CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0301-0324 ALL	DIRECT TAXES MATTERS
0401-0436 ALL	INDIRECT TAXES MATTERS
0801-0817 ALL	LETTER PETITION & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
0901-0912 ALL	ELECTION MATTERS
1100	SLPs CHALLENGING ARBITRATION MATTERS
1501-1505 ALL	APPEAL AGAINST ORDERS OF STATUTORY BODIES
2501-2504 ALL	STATUTORY APPOINTMENTS & APPOINTMENT OF OTHER LAW OFFICERS
2801-2811 ALL	MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING
3002-3004	MATTERS PERTAINING TO EMPLOYEES OF SUPREME COURT/HIGH COURTS/DISTRICT COURTS AND TRIBUNALS AND INDIVIDUAL JUDICIAL OFFICERS ETC.
3100	ADMISSION TO EDUCATIONAL INSTITUTIONS OTHER THAN MEDICAL & ENGINEERING.
4001-4003 ALL	ADMISSION/TRANSFER TO ENGINEERING AND MEDICAL COLLEGES
4201-4205 ALL	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES

HON'BLE MR. JUSTICE N.V. RAMANA

SUB. CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0801-0817 ALL	LETTER PETITION & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
1100	SLPs CHALLENGING ARBITRATION MATTERS
1201-1207 ALL	COMPENSATION MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2701-2703 ALL	RELIGIOUS AND CHARITABLE ENDOWMENTS
2801-2811	MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING
3001	MATTERS PERTAINING TO JUDICIAL OFFICERS
3002-3004	MATTERS PERTAINING TO EMPLOYEES OF SUPREME COURT/HIGH COURTS/DISTRICT COURTS AND TRIBUNALS AND INDIVIDUAL JUDICIAL OFFICERS ETC.
3301-3307 ALL	EVICTION UNDER THE PUBLIC PREMISES(EVICTION) ACT
3600	ADMIRALITY AND MARITIME LAWS
3900	MATTERS RELATING TO ARMED FORCES AND PARAMILITARY FORCES

HON'BLE MR. JUSTICE ARUN MISHRA

SUB. CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0401-0436 ALL	INDIRECT TAXES MATTERS
0501-0505 ALL	LAND ACQUISITION & REQUISITION MATTERS
0801-0817 ALL	LETTER PETITION & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
1001-1010 ALL	COMPANY LAW, MRTP, TRAI, SEBI, IDRAI & RBI MATTERS
1100	SLPs CHALLENGING ARBITRATION MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1501-1505 ALL	APPEAL AGAINST ORDERS OF STATUTORY BODIES
1701-1705 ALL	CONTEMPT OF COURT MATTERS
1801-1819	ORDINARY CIVIL MATTERS
3200	ESTABLISHMENT AND RECOGNITION OF EDUCATIONAL INSTITUTIONS
4001-4003 ALL	ADMISSION/TRANSFER TO ENGINEERING AND MEDICAL COLLEGES
4100	ALLOCATION OF 15% ALL INDIA QUOTA IN ADMISSION/TRANSFER TO MEDICAL COLLEGES.

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

SUB. CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0201-0209 ALL	RENT ACT MATTERS.
0301-0324 ALL	DIRECT TAXES MATTERS
0801-0817 ALL	LETTER PETITION & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
1201-1207 ALL	COMPENSATION MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1501-1505 ALL	APPEAL AGAINST ORDERS OF STATUTORY BODIES
1601-1611 ALL	FAMILY LAW MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2801-2811 ALL	MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING
3200	ESTABLISHMENT AND RECOGNITION OF EDUCATIONAL INSTITUTIONS
3900	MATTERS RELATING TO ARMED FORCES AND PARAMILITARY FORCES
4201-4205 ALL	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

SUB. CAT.	DESCRIPTION OF THE SUBJECT CATEGORY
CODE	
0101-0114 ALL	LABOUR MATTERS
0201-0209 ALL	RENT ACT MATTERS
0501-0505 ALL	LAND ACQUISITION & REQUISITION MATTERS
1201-1207 ALL	COMPENSATION MATTERS
1404-1439 ALL	CRIMINAL MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2901-2903 ALL	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
3301-3307 ALL	EVICTION UNDER THE PUBLIC PREMISES(EVICTION) ACT
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES
3600	ADMIRALITY AND MARITIME LAWS
3801-3803 ALL	MATTERS RELATING TO CONSUMER PROTECTION
4300	STATE EXCISE-TRADING IN LIQUOR-PRIVILEGES, LICENCES, DISTILLERIES, BREWERIES

HON'BLE MRS. JUSTICE R. BANUMATHI

SUB. CAT.	DESCRIPTION OF THE SUBJECT CATEGORY
CODE	
0101-0114 ALL	LABOUR MATTERS
0201-0209 ALL	RENT ACT MATTERS.
0601-0622 ALL	SERVICE MATTERS
1100	SLPs CHALLENGING ARBITRATION MATTERS
1201-1207 ALL	COMPENSATION MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1601-1611 ALL	FAMILY LAW MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2901-2903 ALL	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
3301-3307 ALL	EVICTION UNDER THE PUBLIC PREMISES(EVICTION) ACT
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES
4201-4205 ALL	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES

HON'BLE MR. JUSTICE UDAY UMESH LALIT

SUB. CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114 ALL	LABOUR MATTERS
0301-0324 ALL	DIRECT TAXES MATTERS
0601-0622 ALL	SERVICE MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1701-1705 ALL	CONTEMPT OF COURT MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2601-2605 ALL	PERSONAL LAW MATTERS
2701-2703 ALL	RELIGIOUS AND CHARITABLE ENDOWMENTS
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES
3801-3803 ALL	MATTERS RELATING TO CONSUMER PROTECTION

HON'BLE MR. JUSTICE A.M. KHANWILKAR

SUB. CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0401-0436 ALL	INDIRECT TAXES MATTERS
0501-0505 ALL	LAND ACQUISITION & REQUISITION MATTERS
0701-0707 ALL	ACADEMIC MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1601-1611 ALL	FAMILY LAW MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2601-2605 ALL	PERSONAL LAW MATTERS
2811	MATTERS RELATING TO SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSESTS AND REINFORCEMENT OF SECURITY INTEREST ACT, 2002
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES
4300	STATE EXCISE-TRADING IN LIQUOR-PRIVILEGES, LICENCES, DISTILLERIES, BREWERIES

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

SUB. CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114 ALL	LABOUR MATTERS
0401-0436 ALL	INDIRECT TAXES MATTERS
0601-0622 ALL	SERVICE MATTERS
1402-1439	CRIMINAL MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2701-2703 ALL	RELIGIOUS AND CHARITABLE ENDOWMENTS
2901-2903 ALL	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES
3801-3803 ALL	MATTERS RELATING TO CONSUMER PROTECTION
3900	MATTERS RELATING TO ARMED FORCES AND PARAMILITARY FORCES

HON'BLE MR. JUSTICE ASHOK BHUSHAN

SUB. CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0201-0209 ALL	RENT ACT MATTERS.
0301-0324 ALL	DIRECT TAXES MATTERS
0501-0505 ALL	LAND ACQUISITION & REQUISITION MATTERS
0601-0622 ALL	SERVICE MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2601-2605 ALL	PERSONAL LAW MATTERS
2701-2703 ALL	RELIGIOUS AND CHARITABLE ENDOWMENTS
2901-2903 ALL	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES

HON'BLE MR. JUSTICE L. NAGESWARA RAO

SUB. CAT.	DESCRIPTION OF THE SUBJECT CATEGORY
CODE	
0101-0114 ALL	LABOUR MATTERS
0601-0622 ALL	SERVICE MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1501-1505 ALL	APPEALS AGAINST ORDERS OF STATUTORY BODIES
1601-1611 ALL	FAMILY LAW MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2601-2605 ALL	PERSONAL LAW MATTERS
2801-2811 ALL	MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING
2901-2903 ALL	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
4300	STATE EXCISE – TRADING IN LIQUOR-PRIVILEGES, LICENCES, DISTILLERIES, BREWERIES

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

SUB. CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114 ALL	LABOUR MATTERS
0201-0209 ALL	RENT ACT MATTERS.
0601-0622 ALL	SERVICE MATTERS
1201-1207 ALL	COMPENSATION MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1601-1611 ALL	FAMILY LAW MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2601-2605 ALL	PERSONAL LAW MATTERS
3301-3307 ALL	EVICTION UNDER THE PUBLIC PREMISES(EVICTION) ACT
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

SUB. CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114 ALL	LABOUR MATTERS
0501-0505 ALL	LAND ACQUISITION & REQUISITION MATTERS
0601-0622 ALL	SERVICE MATTERS
1404-1439 ALL	CRIMINAL MATTERS
1601-1611 ALL	FAMILY LAW MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2901-2903 ALL	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
3301-3307 ALL	EVICTION UNDER THE PUBLIC PREMISES (EVICTION) ACT
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES
3801-3803 ALL	MATTERS RELATING TO CONSUMER PROTECTION

HON'BLE MR. JUSTICE S. ABDUL NAZEER

SUB. CAT.	DESCRIPTION OF THE SUBJECT CATEGORY
CODE	
0201-0209 ALL	RENT ACT MATTERS
0601-0622 ALL	SERVICE MATTERS
1201-1207 ALL	COMPENSATION MATTERS
1404-1439 ALL	CRIMINAL MATTERS
1601-1611 ALL	FAMILY LAW MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2601-2605 ALL	PERSONAL LAW MATTERS
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES
3600	ADMIRALITY AND MARITIME LAWS
4300	STATE EXCISE- TRADING IN LIQUOR-PRIVILEGES, LICENCES, DISTILLERIES, BREWERIES